Serial No. of Order	Date of Order	Order with Signature		
6.	4.11.96	Mr. A. Routray requests for an adjournment on behalf of Shri D. Nayak due to his personal difficulties. Adjourned to 11th November, 96. Member (Administrative)		For admission Bench 30/x
7	13.11.96	Adjourned to 29.11.1996 at request. Narasimha. MEMBER (ADMINISTRATIVE)		For admission Bench 8/XI
8.	29.11.96.	Counsel for the applicant Sri D. Nayak is absent. No one is present on his behalf. This is a case where six adjournments have been given. The O.A. is dismissed for default. Narasimha Member (Administrative).		For admission Bench 28/11 Free copy of the order dt 29-11-96 sent to the applicant by post 4/12 S 04.12.96